

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JATPUR BENCH, JATPUR.

CP 55/2002 in OA 61/2001

DATE OF ORDER : 20.9.2002

1. Rohit Bajaj son of Shri Jetha Nand Bajaj.
2. Mahendra Saxena son of Shri J.P. Saxena
3. Smt. Anjula Soni wife of Shri Vijay Soni.
4. Madhu Pareek wife of Shri Ashok Pareek
5. Ramavtar Jhalani son of Shri Birdhi Chand Jhalani.
6. Kuldeep Singh son of Shri Raghu Nath Singh
7. Ms. Purnima Sharma D/o Shri Nand Lal Ji Sharma

....Applicants.

VERSUS

1. Shri Pawan Chopra, The Secretary to the Government, Ministry of Information and Broadcasting, Government of India, New Delhi.
2. Shri S.Y. Kureshi, The Director General, Prasar Bharti, Bhartiya Prasaran Nigam, Doordarshan Kendra, Mandi House, New Delhi.
3. Smt. Aparna Vaish, The Director, Doordarshan Kendra, Jhalana Doongari, Jaipur.

....Respondents.

Mr. Rajendra Vaish, Counsel for the applicants.

CORAM

Hon'ble Mr. H.O. Gupta, Member (Administrative)

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Heard the learned counsel for the applicants.

2. The learned counsel for the applicants submits that he wants to withdraw this CP. The CP is dismissed as withdrawn.

(M.L. CHAUHAN)

MEMBER (J)

(H.O. GUPTA)

MEMBER (A)